POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

INDERGIRI FINANCE LIMITED

Corporate Identification Number: L65923MH1995PLC161968;
Registered Office: Office No 327, 3rd Floor, Goyal Trade Centre, Near Sona Talkies, Shantivan, Borivali (East), Mumbai – 400066, Maharashtra, India;
Contact Details: +91-22-22016956; **Website:** www.indergiri.com; **Email Address:** info@indergiri.com.

Open Offer for acquisition of up to 13,15,860 (Thirteen Lakhs Fifteen Thousand Eight Hundred and Sixty) Equity Shares representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of the Target Company, Indergiri Finance Limited, at an offer price of ₹10.30/- (Rupees Ten and Thirty Paise Only) per offer share, made by Roshan Shah (Acquirer 1), Anand Devendra Tiwari (Acquirer 2), Wunnava V Shanker (Acquirer 3) and Mohit Agarwal (Acquirer 4) (Collectively known as 'Acquirers') in accordance with the provisions of Regulations 3 (1), 4 and such other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto, ('SEBI (SAST) Regulations') ('Offer').

This Post-Offer Advertisement is being issued by CapitalSquare Advisors Private Limited (**'Manager'**), for and on behalf of the Acquirers and pursuant to the provisions of Regulation 18 (12) of the SEBI (SAST) Regulations, in respect of the Offer in Financial Express (English daily) (All Editions), Jansatta (Hindi daily) (All Editions) and Mumbai Lakshadeep (Marathi daily) (Mumbai Edition), wherein the Detailed Public Statement dated Monday, March 14, 2022 was published on Tuesday, March 15, 2022, in accordance with the provisions of Regulation 14 (3) of the SEBI (SAST) Regulations (**'Newspapers'**).

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the:

(a) Public Announcement dated Wednesday, March 09, 2022 ('***Public Announcement***') ;

(b) Detailed Public Statement dated Monday, March 14, 2022, which was published on Tuesday, March 15, 2022, in the Newspapers ('***Detailed Public Statement***')

(c) Draft Letter of Offer dated Tuesday, March 22, 2022 ('***Draft Letter of Offer***');

(d) Letter of Offer dated Monday, May 16, 2022, along with the Form of Acceptance-cum-Acknowledgement and Form SH-4 Securities Transfer Form ('***Letter of Offer***') ;

(e) Corrigendum to the Letter of Offer dated Monday, May 16, 2022, which was published in the Newspapers on Tuesday, May 17, 2022 ('***Corrigendum to the Letter of Offer***') ;

(f) Recommendations of the Committee of Independent Directors of the Target Company dated Saturday, May 21, 2022, which was published in the Newspapers on Monday, May 23, 2022 ('***Recommendations of IDC***') ;

(g) The dispatch confirmation of Letter of Offer advertisement dated Monday, May 23, 2022, which is being published in the Newspapers on Tuesday, May 24, 2022 ('***Dispatch Confirmation Advertisement***') ;

(h) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement dated Monday, May 23, 2022, which was published in the Newspapers on Tuesday, May 24, 2022 ('***Pre-Offer Advertisement***') ;

(i) Intimation of Extension of Offer Period Advertisement dated Saturday, June 18, 2022, which was published in the Newspapers on Monday, June 20, 2022 ('***Extension of Offer Period Advertisement***') ;

(j) Corrigendum to Offer for Revision of Offer Price dated Thursday, September 29, 2022, which was published in the Newspapers on Friday, September 30, 2022 ('***Corrigendum to the Offer for Revision of Offer Price***), and

(k) Joint Public Notice pursuant to RBI Approval dated Monday, October 03, 2022, which was published in the Newspapers on Tuesday, October 04, 2022 ('***Joint Public Notice***')

The Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Corrigendum to the Letter of Offer, Recommendations of IDC, Dispatch Confirmation Advertisement, Pre-Offer Advertisement, Extension of Offer Period Advertisement, Corrigendum to the Offer for Revision of Offer Price, and Joint Public Notice are hereinafter referred to as the '**Offer Documents**'.

1.	**Name of the Target Company**	Indergiri Finance Limited	
2.	**Name of the Acquirers and PACs**	Mr. Roshan Shah (Acquirer 1), Mr. Anand Devendra Tiwari (Acquirer 2), Mr. Wunnava V Shanker (Acquirer 3) and Mr. Mohit Agarwal (Acquirer 4). There is no person acting in concert with the Acquirers for this Offer.	
3.	**Name of Manager to the Offer**	CapitalSquare Advisors Private Limited	
4.	**Name of Registrar to the Offer**	Link Intime India Private Limited	
5.	**Offer Details**		
5.1	Date of Opening of the Offer	Wednesday, May 25, 2022	
5.2	Date of Closing of the Offer	Tuesday, June 07, 2022	
6.	**Date of Payment of Consideration**	Tuesday, October 04, 2022* *Due to delay in receiving RBI approval, payment to shareholders was delayed and same was made on Tuesday, October 04, 2022. However, the payment of interest to the shareholders was delayed by 5 (Five) working days and the interest payment was made on Wednesday, October 12, 2022.	
7.	**Details of the Acquisition**		
	Particulars	**Proposed in the Offer Documents (Assuming full acceptance in this Offer)**	**Actuals**
7.1	Offer Price	₹10.30/-	₹10.60/-#
7.2	Aggregate number of Equity Shares tendered	13,15,860	1,97,671
7.3	Aggregate number of Equity Shares accepted	13,15,860	1,97,071
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,35,53,358.00/-	₹20,88,952.60/-
7.5	**Shareholding of the Acquirers before the Share Purchase Agreement/ Public Announcement**		
a)	Number of Equity Shares	7,80,894	7,80,894
b)	% of fully diluted Equity Share capital	15.43%	15.43%
7.6	**Equity Shares acquired by way of Share Purchase Agreement**		
a)	Number of Equity Shares	20,69,620	20,69,620
b)	% of fully diluted Equity Share capital	40.89%	40.89%
7.7	**Equity Shares acquired by way of Offer**		
a)	Number of Equity Shares	13,15,860	1,97,071
b)	% of fully diluted Equity Share capital	26.00%	3.89%
7.8	**Equity Shares acquired after the Detailed Public Statement**		
a)	Number of Equity Shares acquired	Nil	Nil
b)	Price of the Equity Shares acquired	Nil	Nil
c)	% of Equity Shares acquired	Nil	Nil
7.9	**Post-Offer shareholding of the Acquirers**		
a)	Number of Equity Shares	41,66,374	30,47,585
b)	% of fully diluted Equity Share capital	82.32%	60.22%

7.10	**Pre-Offer and Post-Offer shareholding of the Public Shareholders**				
	Particulars	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
a)	Number of Equity Shares	29,40,780	8,94,626	29,40,780	20,13,415
b)	% of fully diluted Equity Share capital	58.11%	17.68%	58.11%	39.78%

8.	The Acquirers accept full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.
9.	The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('**SEBI (LODR) Regulations**').
10.	A copy of this Post-Offer Public Announcement will be available and accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com, Manager at www.capitalsquare.in, and the registered office of the Target Company.
11.	The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.

*#**Note**- Offer price is ₹10.30/- and since there was delay in receiving RBI approval, interest payable to the public shareholders is ₹0.30/- amounting to total offer price of ₹10.60/-*

ISSUED BY MANAGER TO THE OFFER

CAPITALSQUARE®
Teaming together to create value

CAPITALSQUARE ADVISORS PRIVATE LIMITED
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Website: www.capitalsquare.in
Contact Person: Mr. Viveka Singhal
SEBI Registration Number: INM000012219
Validity: Permanent
Corporate Identification Number: U65999MH2008PTC187863

On behalf of the Acquirers
sd/-
Mohit Agarwal

Date: Wednesday, October 12, 2022
Place: Mumbai